

**Appellate Tribunal for Electricity  
New Delhi**

Dated: 30<sup>th</sup> April, 2021

**NOTIFICATION**

Due to prevailing medical emergency (COVID-19) and in continuation of our earlier Circular/Notification dated 16<sup>th</sup> March, 2020, 26<sup>th</sup> February, 2021 and 19<sup>th</sup> April, 2021, it is notified that the hearing and part heard matters (other than those already listed in VC) listed before the Hon'ble Benches of the Tribunal may be adjourned till 31<sup>st</sup> May, 2021 by the court masters in the following manner:

**Hearing Matters:**

<b>S.No.</b>	<b>Date already fixed</b>	<b>DAY</b>	<b>Next date of hearing</b>	<b>DAY</b>
1.	03.05.2021	Monday	06.12.2021	Monday
2.	04.05..2021	Tuesday	07.12.2021	Tuesday
3.	05.05.2021	Wednesday	08.12.2021	Wednesday
4.	06.05.2021	Thursday	09.12.2021	Thursday
5.	07.05.2021	Friday	10.12.2021	Friday
6.	10.05.2021	Monday	13.12.2021	Monday
7.	11.05.2021	Tuesday	14.12.2021	Tuesday
8.	12.05.2021	Wednesday	15.12.2021	Wednesday
9.	13.05.2021	Thursday	16.12.2021	Thursday
10.	17.05.2021	Monday	20.12.2021	Monday
11.	18.05.2021	Tuesday	21.12.2021	Tuesday
12.	19.05.2021	Wednesday	22.12.2021	Wednesday
13	20.05.2021	Thursday	23.12.2021	Thursday
14	21.05.2021	Friday	24.12.2021	Friday
15	24.05.2021	Monday	03.01.2022	Monday
16	25.05.2021	Tuesday	04.01.2022	Tuesday
17	27.05.2021	Thursday	06.01.2022	Thursday
18	28.05.2021	Friday	07.01.2022	Friday
19	31.05.2021	Monday	10.01.2022	Monday

**Part-heard Matters:**

<b>S.No.</b>	<b>Date already fixed</b>	<b>DAY</b>	<b>Next date of hearing</b>	<b>DAY</b>
1.	03.05.2021	Monday	15.11.2021	Monday
2.	04.05..2021	Tuesday	16.11.2021	Tuesday
3.	05.05.2021	Wednesday	17.11.2021	Wednesday
4.	06.05.2021	Thursday	18.11.2021	Thursday
5.	07.05.2021	Friday	26.11.2021	Friday
6.	10.05.2021	Monday	29.11.2021	Monday
7.	11.05.2021	Tuesday	30.11.2021	Tuesday
8.	12.05.2021	Wednesday	01.12.2021	Wednesday
9.	13.05.2021	Thursday	02.12.2021	Thursday
10.	17.05.2021	Monday	06.12.2021	Monday
11.	18.05.2021	Tuesday	07.12.2021	Tuesday
12.	19.05.2021	Wednesday	08.12.2021	Wednesday
13	20.05.2021	Thursday	09.12.2021	Thursday
14	21.05.2021	Friday	10.12.2021	Friday
15	24.05.2021	Monday	13.12.2021	Monday
16	25.05.2021	Tuesday	14.12.2021	Tuesday
17	27.05.2021	Thursday	16.12.2021	Thursday
18	28.05.2021	Friday	17.12.2021	Friday
19	31.5.2021	Monday	20.12.2021	Monday

This notification issues with the approval of the competent authority of APTEL.

Registrar

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website